


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.34/BB/2018	-	Admission	252(3)	M/s Eco Birdd Recycling Company Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Ajay P. Johnson spj Legal	For petitioner	

The matter is listed today for admission. ^{counsel} for petitioner is present. He reported that the company has already filed all balance sheets upto 31.03.2017 and also the affidavit. Issue notice to the ROC, Karnataka. Registry to prepare notice. The counsel for the Petitioner to collect the notice from the Registry and serve on the ROC, Karnataka, and to file proof of service.

List it on 22.02.2018.


MEMBER (T)


MEMBER (J)